# GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

# **LOK SABHA**

## UNSTARRED QUESTION NO. 2449 TO BE ANSWERED ON 13.12.2021

#### SANKALP SCHEME IN ODISHA

### †2449. SHRI BASANTA KUMAR PANDA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the amount of grant under SANKALP Scheme given to both the aspirational districts of Kalahandi Lok Sabha Constituency including other districts of Odisha; and
- (b) the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJEEV CHANDRASEKHAR)

(a) A total of amount of Rupees One crore (Rupees ten lakh per aspirational district) was released to the Government of Odisha under SANKALP scheme for the ten aspirational districts, including the two aspirational districts of Kalahandi Lok Sabha Constituency namely Nuapada and Kalahandi.

The ten aspirational districts of the Government of Odisha to whom the grants were released are (i) Malkangiri; (ii) Nabarangpur; (iii) Nuapada; (iv) Kandhamala; (v) Balangir; (vi) Kalahandi; (vii) Rayagada; (viii) Koraput; (ix) Gajapati; and (x) Dhenkanal.

- (b) The grant was sanctioned for the following activities to be undertaken in the aspirational districts:
  - To assess the current skill profile of the district;
  - ii. To constitute a District Skill Development Committee headed by District Magistrate/ Collector for monitoring institutions like Industrial Training Institutes (ITIs), Pradhan Mantri Kaushal Kendra (PMKK), Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY) centres and provide a direction to skill related activities;
- iii. To develop District Skill Development Plan by conducting skill gap studies or other measures and support the implementation of the identified measures;
- iv. To implement action plan based on District Skill Development Plans;
- v. Any other skill development related activity as may be required by the District.